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Title: Need to construct highways from Guntur to Kondamodu (Piduguralla) and Guntur to Kurnool in Narasaraopet Parliamentary Constituency, Andhra Pradesh.

SHRI M. VENUGOPALA REDDY (NARASARAOPET): I would like to draw the kind attention of the august House towards the dire need for doubling of the State Highways from Guntur to (Kondamodu) Piduguralla and Guntur to Kurnool in my Narasaraopet Parliamentary Constituency of, Andhra Pradesh and demand for conversion of State Highways to National Highways with substantial financial assistance.

My Narasaraopet Parliamentary Constituency consists of seven Legislative Assembly Constituencies and both the State Highways pass through these seven Constituencies i.e., Sattenapalli, Gurajala, Macherla, Chilakaluripet, Narasaraopet, Vinukonda & Pedakurapadu and the people of these constituencies are facing much inconvenience due to heavy traffic like passenger and goods vehicles on both the Highways to go to the State Headquarters and also to District Headquarters.

I, therefore, request the Hon'ble Union Minister for Road Transport & Highways to intervene in the matter and to take all possible steps to provide highways from Guntur to (Kondamodu) Piduguralla and Guntur to Kurnool in my Parliamentary Constituency with bye-passes provision for Sattenapalli and Vinukonda Municipalities respectively.